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1	ABLAPL- Anticipatory Bail	2877
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	221
6	ARBP-Petitions under Indian Arbitration Act.	61
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	4635
9	CEREF-Reference under Central Excise Act.	4
10	CMAPL-Miscellaneous Applications.	2937
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2469
13	COA-Appeals against judgement in Comp.Pet.	20
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	11
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9903
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	257
20	Contempt Petition in Cuttack Bench	378
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	154
23	COPET-Orginal Petition (Companies Act.)	127
24	CRA-Criminal Appeals	998
25	CRLA-Appeal against Judgement/Sentence.	10579
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1451
27	CRLMA-Other Miscellaneous Application.	772
28	CRLMC-Appl.under Sec.482 Cr.P.C.	8602
29	CRLMP-Criminal Miscellaneous Petition	1044
30	CRLREV-Criminal Revision.	9320
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	161
34	CRREV-Criminal Revision	236
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	31
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4

48 FA 49 FA 50 GA 51 GC 51 GC 52 GL 53 IP(54 ITA 55 JC 56 JC 57 JC 58 JC 59 LA 60 LA 61 LP 62 MA 63 MA 64 MA	A-First Appeal AO-First Appeal from Orders. A(OS)-FA from Judgement in original suits. A-Government Appeals CRLA-Government Appeals JAP-Pet. under Guardianship and Wards Act. (M)-Main Petition (Insolvency ACt.) A-Appeals Income-tax CRA-Jail Criminal Appeals CRLA-Jail Criminal Revision. CRMC-Jail Criminal Revision. CRMC-Jail Criminal Misc.Case. AA-Appeals (Land Acquisition Act) ACF-References (Land Acquisition Act) ACA-Motor Accident Appeals. ACA-Motor Accident Claims. A-Miscellaneous Appeals ATA-Matrimonial Cases (Appeals)	1088 3290 1 113 418 5 1 281 13 1152 12 1 949 1 24 5802 1 57 1020
49 FA 50 GA 51 GC 51 GC 52 GU 53 IP(54 IT/ 55 JC(57 JC(58 JC(59 LA 60 LA 61 LP/ 62 MA 63 MA 64 MA	A(OS)-FA from Judgement in original suits. A-Government Appeals CRLA-Government Appeals JAP-Pet. under Guardianship and Wards Act. (M)-Main Petition (Insolvency ACt.) A-Appeals Income-tax RA-Jail Criminal Appeals RLA-Jail Criminal Appeal RLRV-Jail Criminal Revision. RMC-Jail Criminal Misc.Case. A-Appeals (Land Acquisition Act) AREF-References (Land Acquisition Act) A-Letters Patent Appeals. ACA-Motor Accident Appeals. AC-Motor Accident Claims. A-Miscellaneous Appeals ATA-Matrimonial Cases (Appeals)	1 113 418 5 1 281 13 1152 12 1 1 949 1 1 24 5802 1 57
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64 MA	A-Miscellaneous Appeals ATA-Matrimonial Cases (Appeals)	57
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66 MF	FA-FA against Spl. Jurisdiction Cases.	7
67 MJ	JC-Misc.Judicial Case.	59
68 MS	SA-SA from judgements in Misc. Cases.	96
	CRMC-Original Crl. Miscellaneous Case	97
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72 OS	S-Original Suit.	1
	TAPL-Other Tax Applications.	117
	TC-Other Tax Case.	1
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	CFA-First Appeals(Rent Control Matters)	1
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78 Re	eview Petition in Bhubaneswar Bench	99
79 Re	eview Petition in Cuttack Bench	133
80 Re	eview Petition in Sambalpur Bench	1
81 RF	A-FA from Judgement and Decree in Suit	2129
82 RP	PFAM-Revision US 19 of Family Court Act.	1587
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83 RS	6A-Second Appeal from Judgement and Decree.	6715
84 RV	/WPET-Review Petition.	2239
85 SA	AO-Second Appeal from Appellate Order.	222

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87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	166
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90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	814
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	31
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	301
30	The Che Transfer Fet. for transfer a Chi. Foc.	301
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	877
98	WA-Appeals before DB against SB Judgement	4338
99	WPC(OAB)-Original Application in Berhampur Bench	48
100	WPC(OAC)-Original Application in Cuttack Bench	6183
101	WPC(OA)-Original Application in Bhubaneswar Bench	2530
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102	WPC(OAPC)-Original Application (Provisional) in Cuttack	239
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103	WDC(OADDC) Original Application Research Results	0.3
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	93
104	WPC(OAS)-Original Application in Sambalpur Bench	118
105	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	352
106	WPC(TAC)-Transfer Application in Cuttack Bench	115

107	WPC(TA)-Transfer Application in Bhubaneswar Bench	8
108	WPC(T)-Temporary Number in Bhubaneswar	25
109	WP(C)-Writ Petition under Art.226 and 227.	67234
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